

PRL CIVIL JUDGE and JMFC, ANEKAL
In the Court of SANTHOSHAKUMAR DAIVAJNA
II ADDL CIVIL JUDGE AND JMFC
Criminal Cause List Dated 28-04-2021

Case Type	Reg.No/Year	SubStage
<u>HEARING</u>		
1	P.C.R.	186/2017
2	P.C.R.	192/2017
3	P.C.R.	193/2017
4	P.C.R.	198/2017
5	CrI.Misc.	307/2019
6	CrI.Misc.	676/2019
<u>STEPS</u>		
7	C.C.	1609/2013
8	C.C.	1616/2013
9	C.C.	755/2015
10	C.C.	976/2018
11	C.C.	18/2019
<u>EVIDENCE</u>		
12	C.C.	932/2009
13	C.C.	680/2010
14	C.C.	268/2012
15	C.C.	284/2012
16	C.C.	599/2013
17	C.C.	1329/2014
18	C.C.	674/2016
19	C.C.	30/2017
20	C.C.	588/2017
21	C.C.	1597/2017
22	C.C.	1623/2017
23	C.C.	506/2019
<u>Charge</u>		
24	C.C.	1392/2017
25	C.C.	1466/2017
26	C.C.	1520/2017
<u>Notice to respondent</u>		
27	CrI.Misc.	292/2020
<u>Hear Before Charge</u>		
28	C.C.	887/2013
29	C.C.	1666/2013
30	C.C.	2251/2016
31	C.C.	240/2017

After Noon Session

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Case Type	Reg.No/Year	SubStage
32 C.C.	298/2017	
<u>Sworn Statement</u>		
33 P.C.R.	187/2017	
34 P.C.R.	188/2017	
35 P.C.R.	189/2017	
36 P.C.R.	190/2017	
37 P.C.R.	191/2017	
38 P.C.R.	194/2017	
39 P.C.R.	195/2017	
40 P.C.R.	196/2017	
41 P.C.R.	197/2017	
<u>Hear Before Charge</u>		
42 C.C.	1635/2017	
43 C.C.	1636/2017	
<u>Sworn Statement</u>		
44 P.C.R.	221/2018	
45 P.C.R.	224/2018	
<u>Hear Before Charge</u>		
46 C.C.	1581/2018	
47 C.C.	3321/2020	
<u>Sworn Statement</u>		
48 P.C.R.	216/2020	
<u>CROSS OF PW1</u>		
49 C.C.	480/2012	
50 C.C.	1592/2017	
51 C.C.	1903/2017	
<u>Await report</u>		
52 P.C.R.	78/2006	
53 P.C.R.	63/2019	
54 P.C.R.	231/2019	
55 P.C.R.	6/2020	
<u>Issue NBW TO ACCUSED</u>		
56 C.C.	561/2013	
57 C.C.	1801/2016	
58 C.C.	25/2017	
59 C.C.	328/2017	
60 C.C.	830/2017	

Afreen Sessan

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Case No	Case Type	Reg.No/Year	SubStage
61	C.C.	1718/2017	
62	C.C.	1049/2018	
63	C.C.	1586/2018	
	<u>Issue Reminder</u>		
64	P.C.R.	462/2017	
	<u>Surety</u>		
65	C.C.	927/2019	
	<u>Issue suit summons</u>		
66	C.C.	3621/2020	
	<u>Protest petition</u>		
67	P.C.R.	442/2018	
	<u>Proclamation attachment</u>		
68	C.C.	1109/2008	
	<u>PLEA</u>		
69	C.C.	863/2016	
70	C.C.	1152/2018	
71	C.C.	1843/2018	
72	C.C.	1798/2019	
	<u>Issue Summons.</u>		
73	C.C.	926/2019	
	<u>Reissue reminder</u>		
74	P.C.R.	67/2001	
	<u>Reissue FLW to respondent</u>		
75	CrI.Misc.	12/2002	
	<u>Reissue notice to respondent</u>		
76	CrI.Misc.	126/2002	
	<u>Reissue FLW to respondent</u>		
77	CrI.Misc.	130/2005	
	<u>Reissue notice</u>		
78	CrI.Misc.	212/2005	
	<u>Reissue FLW to respondent</u>		
79	CrI.Misc.	122/2006	
80	CrI.Misc.	21/2007	
81	CrI.Misc.	24/2007	
	<u>Reissue NBW to accused</u>		
82	C.C.	1781/2008	
	<u>Reissue FLW to respondent</u>		

Morning session

PRL CIVIL JUDGE and JMFC, ANEKAL
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Case No	Case Type	Reg.No/Year	SubStage
83	Crl.Misc.	1/2008	
<u>Reissue NBW to accused</u>			
84	C.C.	1666/2008	
85	C.C.	1200/2010	
<u>Reissue Summons</u>			
86	C.C.	1202/2010	
87	C.C.	1448/2010	
88	C.C.	241/2015	
<u>Reissue NBW to accused</u>			
89	C.C.	877/2015	
90	C.C.	798/2016	
<u>Reissue Summons</u>			
91	C.C.	165/2017	
92	C.C.	173/2017	
93	C.C.	344/2017	
<u>Reissue NBW to accused</u>			
94	C.C.	765/2017	
95	C.C.	824/2017	
96	C.C.	1412/2017	
97	C.C.	1414/2017	
98	C.C.	1596/2017	
<u>Reissue Summons</u>			
99	C.C.	596/2018	
100	C.C.	1205/2018	
101	C.C.	1367/2019	
102	C.C.	1614/2019	

- Morning
Lesson